

Seventeenth Loksabha

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Title: Regarding banning girl students with hijabs from entering classrooms and colleges in Karnataka.

**SHRI T. N. PRATHAPAN (THRISSUR):** Sir, many colleges in Karnataka are banning girl students with hijabs from entering classrooms and colleges. Now, these girls with hijabs are sitting outside the colleges and demanding their fundamental rights.

Sir, hijab is a part of cultural and religious identity of Muslim women. It is like *Mangal Sutra* for Hindus, crucifix for Christians and turbans for Sikhs.

In our country, there are some people who terrorise everything they want. ... (*Interruptions*) If they see a Sikh man with turban protesting against their Government, they will call him a Khalistani terrorist. If they see a Christian nun in her holy dress travelling in a train, they will attack her. ... (*Interruptions*) If they see a Muslim girl with a hijab, they will stop her education.... (*Interruptions*)

**माननीय अध्यक्ष :** डॉ. शशि थरूर ।

... (व्यवधान)

**माननीय अध्यक्ष :** प्रथापन जी, आप अपनी बात पूरी कीजिए ।

... (व्यवधान)

**SHRI T. N. PRATHAPAN :** Where are we taking India to? We cannot lose our diversity.... (*Interruptions*)

Sir, I request the Minister for Education to kindly interfere in this issue to ensure the constitutional rights of these girls. That is the real Sab ka Sath and Sab ka Vikas. As my leader Shri Rahul Gandhi said, Saraswati Devi gives education to all and that there is no difference in education as regards religion, caste, dress or languages. ...  
(Interruptions)

**माननीय अध्यक्ष :** आप लोग बैठ जाएं । आपका यह तरीका ठीक नहीं है । मैं आपको भी बोलने का मौका दूंगा ।

... (व्यवधान)

**माननीय अध्यक्ष :** डॉ. शशि थरूर जी, आप बोलिए ।

... (व्यवधान)

**माननीय अध्यक्ष :** अधीर रंजन जी, आप यह योजना मत बनाएं । आप शशि थरूर जी को नहीं बोलने दे रहे हैं ।